

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.09.2022 (TUESDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 339 of 2021 & I.A. No. 2341 of 2022	Howrah Mills Company Ltd. Vs. JM Financial Asset Reconstruction Company Ltd.	Hasan Murtaza	Smriti Churiwal Utsav Mukherjee Jaiveer Kant

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 342 of 2021	Assistant Commissioner, Central Goods and Service Tax. Vs. VHCL Industries Ltd. & Anr.	Maithili D.Mehta	Kiran Shah-CA Siddharth Tandon- R1 & R2
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For Hearing

3.	Comp. App. (AT) (Ins) No. 763 of 2021 & I.A. No. 2040 of 2021	Javed Ahmed Vs. HDFC Bank Ltd. & Ors.	Jaspreet Singh	Gurmeet Bindra Amita Kumari-R1 Neeraj Sharma-R2
4.	Comp. App. (AT) No. 155 of 2020	Gloster Ltd. (Formerly Known as Kettlewell Bullen & Co.Ltd.) Vs. Bowreah Jute Mills Pvt. Ltd. & Ors.	Anil Agarwalla	P.C. Sharma D.N. Sharma Anirudha Agarwalla- R1
5.	Comp. App. (AT) No. 69 of 2021	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr. With	Dheeraj Nair	Shardul S. Shroff Ameya Gokhale Pragya Sharma Moulshree Shukla Diksha Gupta-R1 Madhur Mahajan Victor Das-R2
6.	Comp. App. (AT) No. 70 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr. With	Mahesh Agarwal	Shardul S. Shroff Prateek Seksaria Aneya Gokhale Vaibhav Singh-R1
7.	Comp. App. (AT) No. 71 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd. With	Mahesh Agarwal	Shardul S. Shroff Vaijayant Paliwal Prateek Seksaria Aneya Gokhale-R1

8.	Comp. App. (AT) No. 73 of 2021	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Ors.	Dheeraj Nair	Shardul S. Shroff Vaijayant Paliwal Pragya Sharma-R1 Prateek Gupta Madhur Mahajan Mahesh Agarwal-R2
9.	Comp. App. (AT) No. 160 of 2021	Shamshun Tea and Industries (P) Ltd. Through Mr. Vinod Agarwal, Director Vs. Shehla Rahman & Ors.	Shiv S. Banerjee	Siddhaarth Shankar
10.	Comp. App. (AT) No. 19 of 2022	Madhav Acharya Vs. CG Power and Industrial Solutions Ltd. & Anr. With	Nithin Chowdary Pavului	Raunak Dhillon
11.	Comp. App. (AT) No. 133 of 2021	Madhav Acharya Vs. Union of India & Anr. With	Nithin Chowdary Pavuluri	Sanjay Shorey Saransh Gupta-R1 Raunak Dhillon-R2
12.	Comp. App. (AT) No. 162 of 2021	Gautam Thapar & Anr. Vs. Union of India, Ministry of Corporate & Anr.	Sanjukta Roy	Sanjay Shorey-R1

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar